

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. C.P. (IB)/827(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

NAME OF THE PARTIES: - Bank of Maharashtra
V/s
Mr. Vijay Ramesh Vaidya

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Revati S. Nansi appeared for the Petitioner/Financial Creditor through VC. Adv Kartikee Korgaonkar appeared for the RP through VC. Adv. Hetal Parmar i/b Adv. Mrugank Shah appeared for the Respondent/Personal Guarantor through VC. No reply/objection has been filed against the RP report by the Respondent/Personal Guarantor, despite the last opportunity being granted on 12.04.2024. Therefore, the right to file reply/ objection is forfeited. List this matter on **22.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)